	WEEKLY STATEM	ENT FOR DISPATCH APPEAL BRANCH	OF ORDERS	
	CESTAT	DATE ON		
	FROM 29			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	WHICH ORDER DISPATCHED
		FINAL ORDER		
l				20/01/0004
1	E/51678,51677/2019	A/50118-50119/2024	30/01/2024	30/01/2024
2	E/54042, 52886- 52890/2018	A/50132-50137/2024	31/01/2024	02/02/2024
		MISC ORDER		
		<u>Nill</u>		
		I.O. ORDER		
		Nill		
				Deputy Registrar Excise Branch-DI

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Devender (LDC)

By